

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.7076/2023

(Arising out of impugned final judgment and order dated 17-05-2023 in ABA No.1436/2023 passed by the High Court of Judicature at Bombay)

BHARAT SHRIPAL GAT

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

(With IA No.111582/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.111583/2023-EXEMPTION FROM FILING O.T.)

Date : 31-05-2023 This petition was MENTIONED today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
[VACATION BENCH]

For Petitioner(s)

Mr. Sachin Patil, AOR

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 List the matter on 2 June 2023 before the appropriate Bench as per the roster.

(CHETAN KUMAR)  
A.R. - cum - P.S.

(VIDYA NEGI)  
Assistant Registrar